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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

(1)

+ W.P.(C) 14155/2025, CM APPL. 58072/2025 & CM APPL. 58073/2025

MAHARASHTRA NATURAL GAS LIMITED .....Petitioner

Through: Mr. Ramji Srinivasan, Sr. Advocate  
with Mr. Trinath Tadakamalla, Ms.  
Utsha Dasgupta, Mr. Padmanabh and  
Ms. Nisha Bhatia, Advocates

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD AND  
ANR. ....Respondents

Through: Mr. Raghavendra P. Shankar, ASG with  
Mr. Utkarsh Sharma, Mr. Suyash Gaur,  
Ms. Pallavi Mishra, Mr. Neelaabh  
Bisht, Ms. Sanskriti Bhardwaj and Ms.  
Harshita Tomar, Advocates for  
PNGRB.  
Ms. Radhika Bishwajit Dubey, CGSC  
with MS. Gurleen Kaur Waraich, Mr.  
Kritrath Upadhayay and Ms. Aprajita  
Verma, Advocates for R-2/UOI.

(28)

+ LPA 148/2021, CM APPL. 14439/2021 & CM APPL. 14441/2021

M/S HALDYN HEINZ FINE GLASS PRIVATE LIMITED

.....Appellant

Through: Ms. Suparna Seshadri, Ms. Harsha V  
Rao and Ms. Aishwarya Subramani,  
Advocates

versus

GUJARAT GAS LIMITED & ANR. ....Respondents

Through: Mr. Piyush Joshi, Ms. Sumiti Yadava,  
Ms. Meghna Sengupta, Ms. Vatsla  
Bhatia, Ms. Amrita Dwivedi and Ms.  
Aarshia Biju Shantharam, Advocates  
for R-1.



Mr. Rahul Sagar Sahay, Mr. Utkarsh Gaur, Mr. Suyash Gaur, Ms. Sanskriti Gaur, Ms. Harshita Tomar and Mr. Pratham Arora, Advocates for PNGRB.

(29)

+ W.P.(C) 4315/2022, CM APPL. 12908/2022, CM APPL. 12909/2022 & CM APPL. 18623/2022

ANTIQUUE MARBONITE PVT LTD. AND ORS. ....Petitioners  
Through: Appearance not given.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD AND ORS. ....Respondents

Through: Mr. Rahul Sagar Sahay, Mr. Utkarsh Gaur, Mr. Suyash Gaur, Ms. Sanskriti Gaur, Ms. Harshita Tomar and Mr. Pratham Arora, Advocates for PNGRB. Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Ms. Amrita Dwivedi and Ms. Aarshia Biju Shantharam, Advocates for R-3. Mr. Paras Kuhad, Sr. Advocate with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Mr. Manu Aggarwal, Ms. Ishita Pandey, Mr. Shuaib Hussein, Ms. Amrita Dwivedi, Ms. Aarshia Biju Shantharam and Mr. Shivang Singhal, Advocates for the Intervenors in CM APPL. 43656/2022.

(30)

+ LPA 211/2023, CAV 163/2023, CM APPL. 15189/2023, CM APPL. 15190/2023, CM APPL. 15191/2023 & CM APPL. 25260/2023

EICL LIMITED ....Appellant  
Through: Mr. Jayant Mehta, Sr. Advocate with Mr. Govind Manoharan and Mr. Tenzing N Bhutia, Advocates



versus

AGP CITY GAS PRIVATE LIMITED & ORS. ....Respondents

Through: Mr. Paras Kuhad, Sr. Advocate with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Mr. Manu Aggarwal, Ms. Ishita Pandey, Mr. Shuaib Hussein, Ms. Amrita Dwivedi, Ms. Aarshia Biju Shantharam and Mr. Shivang Singhal, Advocates for R-1 & 2.

Mr. Rahul Sagar Sahay, Mr. Utkarsh Gaur, Mr. Suyash Gaur, Ms. Sanskriti Gaur, Ms. Harshita Tomar and Mr. Pratham Arora, Advocates for PNGRB. Ms. Chand Chopra, Mr. Punishk Handa and Mr. Shivam Bansal, Advocates for R-6.

Mr. N.L. Ganapathi and Mr. Jai Raina, Advocates for R-5.

(31)

+ LPA 366/2023, CM APPL. 19697/2023 & CM APPL. 19698/2023

GAIL (INDIA) LIMITED .....Appellant

Through: Mr. N.L. Ganapathi and Mr. Jai Raina, Advocates

versus

AGP CITY GAS PRIVATE LIMITED & ORS. ....Respondents

Through: Mr. Paras Kuhad, Sr. Advocate with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Mr. Manu Aggarwal, Ms. Ishita Pandey, Mr. Shuaib Hussein, Ms. Amrita Dwivedi, Ms. Aarshia Biju Shantharam and Mr. Shivang Singhal, Advocates for R-1 & 2.

Mr. Rahul Sagar Sahay, Mr. Utkarsh Gaur, Mr. Suyash Gaur, Ms. Sanskriti Gaur, Ms. Harshita Tomar and Mr.



Pratham Arora, Advocates for PNGRB.  
Mr. Jayant Mehta, Sr. Advocate with  
Mr. Govind Manoharan and Mr.  
Tenzing N Bhutia, Advocates for R-5.  
Ms. Chand Chopra, Mr. Punishk Handa  
and Mr. Shivam Bansal, Advocates for  
R-6.

(32)

+ LPA 254/2021, CM APPL. 26676/2021, CM APPL. 34446/2021, CM  
APPL. 46637/2021 & CM APPL. 44724/2022

GUJARAT GAS LIMITED

.....Appellant

Through: Mr. Piyush Joshi, Ms. Sumiti Yadava,  
Ms. Meghna Sengupta, Ms. Vatsla  
Bhatia, Ms. Amrita Dwivedi and Ms.  
Aarshia Biju Shantharam, Advocates

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD

.....Respondent

Through: Mr. Rahul Sagar Sahay, Mr. Utkarsh  
Gaur, Mr. Suyash Gaur, Ms. Sanskriti  
Gaur, Ms. Harshita Tomar and Mr.  
Pratham Arora, Advocates for PNGRB.  
Mr. Paras Kuhad, Sr. Advocate with  
Mr. Piyush Joshi, Ms. Sumiti Yadava,  
Ms. Meghna Sengupta, Ms. Vatsla  
Bhatia, Mr. Manu Aggarwal, Ms. Ishita  
Pandey, Mr. Shuaib Hussein, Ms.  
Amrita Dwivedi, Ms. Aarshia Biju  
Shantharam and Mr. Shivang Singhal,  
Advocates for the Intevenor in CM  
APPL. 44724/2022.

(33)

+ LPA 64/2024, CM APPL. 4534/2024 & CM APPL. 12574/2024

PETROLEUM AND NATURAL GAS REGULATORY BOARD

.....Appellant

Through: Appearance not given.

versus



AGP CITY GAS PRIVATE LIMITED & ORS. ....Respondents

Through: Mr. Paras Kuhad, Sr. Advocate with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Mr. Manu Aggarwal, Ms. Ishita Pandey, Mr. Shuaib Hussein, Ms. Amrita Dwivedi, Ms. Aarshia Biju Shantharam and Mr. Shivang Singhal, Advocates for R-1 & 2.

Mr. Rahul Sagar Sahay, Mr. Utkarsh Gaur, Mr. Suyash Gaur, Ms. Sanskriti Gaur, Ms. Harshita Tomar and Mr. Pratham Arora, Advocates for PNGRB. Mr. Jayant Mehta, Sr. Advocate with Mr. Govind Manoharan and Mr. Tenzing N Bhutia, Advocates for R-3.

Mr. N.L. Ganapathi and Mr. Jai Raina, Advocates for R-5.

Ms. Chand Chopra, Mr. Punishk Handa and Mr. Shivam Bansal, Advocates for R-6.

(34)

+ W.P.(C) 9374/2015, CM APPL. 21790/2015, CM APPL. 21791/2015, CM APPL. 4231/2016 & CM APPL. 43038/2025

INDRAPRASTHA GAS LIMITED ....Petitioner

Through: Mr. Sacchin Puri, Senior Advocate with Mr. S.K. Pandey, Mr. Rajan Parmar, Ms. Ashna Bhola, Mr. Fardeen Khan and Mr. Prithviraj Mehra, Advocates for P-1.

Mr. Trinath Tadakamalla, Ms. Utsha Dasgupta, Mr. Padmanabh and Ms. Nisha Bhatia, Advocates for P-2.

versus

PETROLEUM & NATURAL GAS REGULATORY BOARD & ANR.

....Respondents

Through: Mr. Raghavendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur,



Ms. Pallavi Mishra, Mr. Neelaabh Bisht, Ms. Sanskriti Bhardwaj and Ms. Harshita Tomar, Advocates for PNGRB.

(35)

+ W.P.(C) 1017/2021 & CM APPL. 2821/2021

GUJARAT GAS LIMITED

.....Petitioner

Through: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Chand Chopra, Ms. Sanam Tripathi, Ms. Anjali Kaushik, Mr. Harjeet Singh, Ms. Vatsla Bhatia, Ms. Meghna Sengupta, Ms. Amrita Dwivedi, Mr. Punishk Handa and Mr. Shivam Bansal, Advocates

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR

.....Respondents

Through: Mr. Raghavendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra, Mr. Neelaabh Bisht, Ms. Sanskriti Bhardwaj and Ms. Harshita Tomar, Advocates for PNGRB.

(36)

+ W.P.(C) 10244/2024

SHELL ENERGY INDIA PRIVATE LIMITED

.....Petitioner

Through: Mr. Balbir Singh, Sr. Advocate with Mr. Kunal Sabharwal, Mr. Arindam Dey, Ms. Chandrika Sharma and Ms. Sakshi Bhardwaj, Advocates

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC with Mr. ARnav Mittal, GP and Mr.



Kushagra, Advocate for R-1/IOI.  
Mr. Parag P Tripathi, Sr. Advocate with  
Mr. Piyush Joshi, Ms. Sumiti Yadava,  
Ms. Meghna Sengupta, Ms. Vatsla  
Bhatia, Ms. Amrita Dwivedi and Ms.  
Aarshia Biju Shantharam, Advocates  
for R-4.

Mr. Rahul Sagar Sahay, Mr. Utkarsh  
Gaur, Mr. Suyash Gaur, Ms. Sanskriti  
Gaur, Ms. Harshita Tomar and Mr.  
Pratham Arora, Advocates for PNGRB.  
Mr. Aayush Jain, Advocate for R-6.

Mr. Paras Kuhad, Sr. Advocate with  
Mr. Piyush Joshi, Ms. Sumiti Yadava,  
Ms. Meghna Sengupta, Ms. Vatsla  
Bhatia, Mr. Manu Aggarwal, Ms. Ishita  
Pandey, Mr. Shuaib Hussein, Ms.  
Amrita Dwivedi, Ms. Aarshia Biju  
Shantharam and Mr. Shivang Singhal,  
Advocates for the Intevenor in CM  
APPL. 56759/2024.

**CORAM:**  
**HON'BLE THE CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE TUSHAR RAO GEDELA**

**ORDER**  
**15.11.2025**

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List on 17.11.2025 at 2:30 PM.

**DEVENDRA KUMAR UPADHYAYA, CJ**

**TUSHAR RAO GEDELA, J**

**NOVEMBER 15, 2025**

*Sumit*